

Procedure for Requesting Meetings in Combination Cases

The parties to a combination who intend to meet the officers of the Combination Division regarding a notice which is under review of the Commission should send the written request to cdmeeting@cci.gov.in with the subject as “*Meeting Request for Case no. [insert case registration no.]*.”

The request for meeting should clearly indicate the agenda for the meeting. Further, the name of the participants should be provided along with contact details of at least one of the participants.

Such requests should preferably be sent at least 3 days in advance so that the availability of all concerned may be confirmed. It is requested that wherever possible, business heads and/or general counsels of the parties to the combination should be present for all meetings with the Combination Division.